Annexure – 4 Name of the corporate debtor: Alka India Limited; Date of commencement of CIRP: 18th December, 2023; List of creditors as on: 15th July, 2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

													nount in ₹)
Sr. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of	Amount of	Amount of	Amount of	Remarks, if
		Date of receipt	Amount claimed	Amount of claim admitted*	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC#	contingent claim	any mutual dues, that may be set- off	claim not admitted	claim under verification	any
1	Micro Capitals Private Limited*	08/01/2024	6,30,85,815.45	6,30,85,815.45	Unsecured	N.A.	No	100%	N.A.	N.A.	N.A.	N.A.	N.A.
2	Panacea Powerdose Pvt. Ltd.		4,31,200		Unsecured	N.A.	Yes	0%	N.A.	N.A.	N.A.	4,31,200	N.A.
3	K Sera Sera Digital Cinema Limited		11,38,087		Unsecured	N.A.	Yes	0%	N.A.	N.A.	N.A.	11,38,087	N.A.
4	K Sera Sera Digital Cinelines & Miniplex Private Limited		1,087		Unsecured	N.A.	Yes	0%	N.A.	N.A.	N.A.	1,087	N.A.
		Total	646,56,189.45 ,	6,30,85,815.45								15,70,374	

*The Financial Creditor has entered into a Loan Agreement dated 01.06.2022 with one K Sera Sera & Vikram Bhatt Studio Virtual World Private Limited ("Borrower") pursuant to the Borrower's Application made to the Financial Creditor for loan of an estimated amount of Rs. 5,50,00,000/- with interest at 14% for setting up a virtual studio. The Corporate Debtor (Alka India Limited), being the Guarantor, was also a part of the above mentioned Loan Agreement.